

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5155
ANSWERED ON:27.04.2010
CISF DUE AGAINST PSUS
Lal Shri Pakauri;Patel Shri Devji

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether huge sum of money is outstanding against various Public Sector Undertakings (PSUs) for security related services availed by them from the Central Industrial Security Force (CISF);
- (b) if so, the details thereof during each of the last three years, PSU-wise
- (c) whether the CISF has raised this issue with the concerned Public Sector Undertakings;
- (d) if so, the total amount received so far; and
- (e) the steps taken to recover all the dues?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Yes, Madam.

(b): An amount of Rs. 322.65 crore is outstanding against user PSUs/Other organizations towards cost of deployment of CISF as on 31-03-2010. Details of the last three years are given at Annexure-A.

(c): Yes Madam.

(d): During last three years following amount has been received from PSUs/other organizations towards deployment cost of CISF :-

2007-08 - Rs. 1342.45 crore

2008-09 - Rs. 2114.45 crore

2009-10 - Rs. 3014.98 crore

(e): Following steps have been taken to recover the outstanding amount:-

(i) Monthly position of outstanding dues against each PSU is worked out and intimated to each unit commander to enable him to liaise with the respective management for expeditious clearance of dues.

(ii) Senior CISF officers while on inspection to units always discuss the status of the outstanding dues with the management.

(iii) The matter is taken up regularly with administrative Ministries of the PSUs concerned for early clearance of outstanding amount.